## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.720/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M.

Name of the Company Under Section		Bihar State Construction Corporation Ltd.  10 IBC		
1		N KU MAR DAV	Achibiory	A sulo
2	SURENDI	RA KUMAR Adu	20	Surendruki Beli 20,12.17

## ORDER

Ld. Counsel for the petitioner is present.

Petitioner has filed this petition u/s. 10 of the Insolvency and Bankruptcy Code, 2016. Petitioner has mentioned the name of operational creditor as Water Resources Dept. Govt. Of Bihar, Patna, 3<sup>rd</sup> Secretariat, Sichai Bhawan, Patna 800001. Petitioner is directed to serve the notice of admission on the operational creditor and file affidavit of service.

Court Officer is directed to issue notice of admission and handover the same to the petitioner for making effective service on the operational creditor. List it on 17/01/2018.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (I)

81